

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Company Appeal (AT) No. 227 of 2019 &
I.A. No. 631 of 2020**

IN THE MATTER OF:

M/s Peoples International & Services Pvt. Ltd. & Anr.Appellants

Vs.

M/s Alliance Industries Ltd. & Ors.Respondents

With

**Company Appeal (AT) No. 228 of 2019 &
I.A. No. 632 of 2020**

IN THE MATTER OF:

P.G.H. International Pvt. Ltd. & Anr.Appellants

Vs.

Ashok Kumar Khosla & Ors.Respondents

With

**Company Appeal (AT) No. 229 of 2019 &
I.A. No. 623 of 2020**

IN THE MATTER OF:

Peoples General Hospital Pvt. Ltd. & Anr.Appellants

Vs.

M/s Alliance Industries Ltd. & Ors.Respondents

Present :

For Appellant: Mr.Amalpushp Shroti, Mr. Ankit Dubey, Advocates

For Respondents: Mr. Anurag Sharma, Mr. Sunil Singh, Advocates

.....contd.

O R D E R

02.03.2020 - Heard Learned Counsel for both sides regarding the merits of the appeals and the impugned orders. **Reserved for Judgement.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/m

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